

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).13703/2024

M/S. HINDALCO INDUSTRIES LTD.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA No. 195739/2025 IS LISTED UNDER THIS ITEM]
IA No. 195739/2025 - EARLY HEARING APPLICATION

Date : 25-05-2026 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Mahfooz Ahsan Nazki, AOR
Mr. Ashish Prasad, Adv.
Ms. Mukta Dutta, Adv.
Mr. Pruthvi Dhinoja, Adv.
Mr. Sam C Mathew, Adv.
Mr. Vivek Rajan D.b., Adv.
Mr. Abhishek, Adv.

For Respondent(s) Dr. Vijendra Singh, AOR
Ms. Apurva Singh, Adv.
Mr. Kumar Abhinadan, Adv.

Mr. Abhishek Singh, Adv.
Mr. Sandeep Kumar, Adv.
Ms. Sakshi Vidyarthi, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated on behalf of counsel for the applicant/appellant seeking an adjournment of two weeks on the ground of personal difficulty, list the matter on 21.07.2026.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR